

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

Telephone No.24608711  
Fax No.24651505

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA  
New Delhi – 110023

No.A-2/Listing/NCDRC/2020

31<sup>st</sup> August, 2020

**NOTICE**

1. It is notified for information of all concerned that the cases listed before the National Commission from 1<sup>st</sup> September, 2020 to 30<sup>th</sup> September, 2020, for **conventional hearing (physical court hearing)** shall remain deferred in the following manner, due to prevalence of COVID-19:

<b>Present date of hearing</b>	<b>New date of hearing</b>
01.09.2020	12.11.2020
02.09.2020	13.11.2020
03.09.2020	16.11.2020
04.09.2020	17.11.2020
07.09.2020	18.11.2020
08.09.2020	19.11.2020
09.09.2020	20.11.2020
10.09.2020	23.11.2020
11.09.2020	24.11.2020
14.09.2020	25.11.2020
15.09.2020	26.11.2020
16.09.2020	27.11.2020
17.09.2020	01.12.2020
18.09.2020	02.12.2020
21.09.2020	03.12.2020
22.09.2020	04.12.2020
23.09.2020	07.12.2020
24.09.2020	08.12.2020
25.09.2020	09.12.2020
28.09.2020	10.12.2020
29.09.2020	11.12.2020
30.09.2020	14.12.2020

2. The Registry of the National Commission shall continue to list the Cases for hearing through Video Conferencing in pursuance of the requests received from the

*S. N. Singh*  
31.08.2020

interested Ld. Counsel/Parties in terms of this Commission's Notices dated 2<sup>nd</sup> June, 2020, 9<sup>th</sup> June, 2020 and 26<sup>th</sup> June, 2020.

3. This issues with the approval of the Hon'ble President.

By Order



(S. Hanumantha Rao)  
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
6. Notice Board
7. SO (IT) – with a request to upload this Notice on the website of NCDRC.